Annexure-5

Name of the corporate debtor: ACCORD INDUSTRIES LIMITED; Date of commencement of liquidation: 19.06.2020; List of stakeholders as on: 08.08.2020

List of operational creditors (Government Dues)

| SI No | Details of Claimant | | | Details of claim received | | Details of claim admitted | | | | | | | | | |
|-------|---------------------|---------|-----------------------------------|---------------------------|----------|---------------------------|------------------------------|----------|--------------------------|--|---------------------------|---------------------------------|----------|--------------------------------|----------------------------------|
| | | | | | | Amount | | | lien / attachme nt | % share in total amount of claims | Amount of contingen | Amount of any mutual dues, that | Amount | Amount of claim under | |
| | Departme | | | Date of | | of claim | | | removed? | | t | may be | | verificatio | |
| | nt | ent | ID No | receipt | claimed | admitted | Nature | disposal | (Yes/No) | p | claim | set off | rejected | n | Remarks, if any |
| | | | Range-III, Div-V, Vadodara- | | | | Tax Dues+ Interest and | | | | | | | | Admitted based on the orders and |
| 1 | GST | Central | II | 22.07.2020 | 35709494 | 35709494 | Penalty | NIL | NA | 100 | NIL | 0 | 0 | 0 | documents |
| | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |